

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A.NO: 653/95

Monday, this the 23rd day of JUNE, 1997

CORAM:

HON'BLE SHRI B.S. HEGDE, MEMBER (J)

HON'BLE SHRI M.R. KOLHATKAR, MEMBER (A)

Shri Amresh Hanmantha
House No. 12-8-100
Siya Talab, Gowshala Road,
At & PO Raichur,
Dist. Raichur

By Advocate Shri R.D. Deharia

.. Applicant

-versus-

1. Union of India
through
The General Manager,
Central Railway,
Bombay V.T.
2. The Chief Personnel Officer,
Central Railway,
Bombay V.T.
3. The Divisional Railway Manager,
Divisional Office,
Central Railway,
Solapur - 413 001.

By Counsel Shri V.S. Masurkar

.. Respondents

The application having been heard on 23rd June, 1997
the Tribunal on the same day delivered the following :

-: O R D E R :-

(Per B.S. Hegde, Member (J))

Heard Mr. R.D. Deharia for the applicant
and Mr. V.S. Masurkar for the respondents.

2. Respondents have filed an MP stating
that the prayer made in the OA has already been complied with
and nothing survives, and OA has become infructuous.
3. In view of the submissions made by the
learned counsel/OA is disposed of as infructuous. MP also
disposed of.

M.R. Kolhatkar
(M.R. KOLHATKAR)
Member (A)

B.S. Hegde
(B.S. HEGDE)
Member (J)